GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA UNSTARRED QUESTION NO.2806 TO BE ANSWERED ON 3RD AUGUST, 2022

RANKING OF STATES

2806. SHRIMATI SARMISTHA SETHI:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether recently the Government has ranked States in terms of food and nutrition;
- (b) if so, the details thereof;
- (c) whether the Government is open to replicate the food and nutrition models of best category States at national level; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SADHVI NIRANJAN JYOTI)

- (a) & (b): Yes Sir, to evaluate the implementation of the National Food Security Act, 2013 (NFSA) and Targeted Public Distribution System (TPDS) operations across the States and Union territories (UTs), the Government has released first ever State Ranking Index for the NFSA on 5th of July, 2022.
- (c) & (d): The Index rests upon three pillars that consider various facets of food security and nutrition. Each pillar has parameters and subparameters that support this evaluation. The first pillar measures coverage of NFSA, rightful targeting of beneficiaries, and implementation of all provisions under NFSA. The second pillar analyses the delivery platform while considering the allocation of food grains, their movement, and last-mile delivery to Fair Price Shops. The third pillar focuses on nutrition initiatives of the department.

States/UT Governments are free to adopt best practices from better performing States/UTs under the overall architecture of NFSA.
